

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2040
TO BE ANSWERED ON 11TH FEBRUARY, 2026**

K-FON

2040. SHRI N K PREMACHANDRAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Union Government given license to Government of Kerala for Kerala Fibre Optic Network (K-FON) and if so, the details thereof;
- (b) the details of total cost of the project and date of completion as per the documents submitted for license;
- (c) whether the project implemented as per the schedule and if so, the details thereof;
- (d) whether the Government evaluate the progress of K-FON and if so, the details thereof and percentage of work completed till date and amount spend for the same;
- (e) whether the Union Government examined financial viability, commercial and technical feasibility of K-FON and if so, the details thereof;
- (f) whether the Union Government assessed the quality and quantity of K-FON work; and
- (g) if so, the total number of connections given till date and the estimated number of connections to make the project commercially viable?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Department of Telecommunications has granted a Unified License to Kerala Fibre Optic Network Limited, with authorizations for National Long Distance (NLD) Service and Internet Service Provider (ISP).
- (b) to (d) As per the Unified License guidelines under which an applicant applies for Unified License, the applicant is not mandated to furnish any project information including project cost, status of implementation, or timelines for completion.
- (e) While applying for a license, the applicant company is required to meet the minimum equity and minimum net worth requirements prescribed under the Unified License guidelines. These eligibility conditions were duly complied with by Kerala Fibre Optic Network Limited at the time of submitting its application for grant of license.
- (f) Technical inspections of all ISPs including K-FON are conducted periodically in accordance with the Department of Telecommunications guidelines.
- (g) As on 31st January 2026, K-FON has provided a total of 99,970 internet connections in the State of Kerala.
